

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3074
ANSWERED ON:12.12.2012
PPP MODEL
Sudhakaran Shri K.

Will the Minister of PLANNING be pleased to state:

- (a) whether Government proposes to revise Public-Private Partnership (PPP) model;
- (b) if so, the details thereof;
- (c) whether the new PPP model will eliminate scope for post-contract concessions or alterations; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS(SHRI RAJEEV SHUKLA)

(a) & (b): The Model Concession Agreement (MCA) for Public-Private Partnership (PPP) models in various sectors are formulated by Inter-Ministerial Committees set up under the chairmanship of concerned Secretary and approved by the competent authority. These Models are improved on a continuous basis, based on experience gained in past projects. The Public-Private Partnership Appraisal Committee (PPPAC) while approving the projects also approves the project specific bidding documents.

(c) & (d): The Model Concession Agreements (MCAs) provide adequate provisions to avoid scope for post-contract concessions or alterations.